

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 122**  
**CA(CAA)-80(PB)/2019**

**IN THE MATTER OF:**

Bajaj Capital Ltd. and Bajaj Capital Nuvo  
Insurance Broking Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 23.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Sanjeev Puri, Sr. Adv. with Mr. Kumar Kislay,  
Ms. Avni Sharma, Advs.

**ORDER**

Arguments heard. Order reserved.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**